

Number of Hours Wasted and Loss suffering due to Delay in Civil Aviation Services

6335. SHRI ASOKE KRISHNA DUTT:

SHRIMATI CHANDRAVATI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the attention of Government has been drawn to the fact of recurring delay in Civil Aviation Services;

(b) if so, what extra amount is payable out of public funds for each hour's delay;

(c) how many hours were wasted due to such delays and long waits in the major airports during 1975-76 and 1976-77;

(d) what steps are being taken to eliminate the delays; and

(e) the amount of loss suffered by Government in 1976-77 as also the loss suffered as a result of delay in flights during the past three months ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) and (c). Certain amount of extra expenditure on passengers facilitation, such as providing hotel accommodation, transfer of passengers to other airlines etc. is sometimes incurred when flights are delayed. It is difficult to assess this expenditure.

(c) Number of hours wasted due to delays in scheduled flights of Air India are given below :—

Year	No. of flights operated	No. of flights delayed	Duration in hours
1975-76	3853	976	2362
1976-77	4338	1424	2464

In so far as Indian Airlines are concerned, they do not maintain record of delays in terms of number of hours. Instead, they keep a record of 'On Time' performance, and 'Delay Rate' computed on the basis of delay 5 over 15 minutes per 100 take offs and each delay is analysed individually. During 1975-76 and 1976-77 the overall 'On time' performance of Indian Airlines was 67.38% and 65.49% respectively.

(d) Government have asked Indian Airlines and Air-India to tighten control on operations so as to prevent delays/cancellations etc. arising out of reasons which are within their control. Senior officers of both the Corporations hold meetings in order to investigate all delays in flights and analyse causes thereof with a view to improving performance and taking necessary remedial action.

जीवन बीमा निगम से उत्तर प्रदेश सरकार द्वारा धनराशि का अनुरोध

6387. श्री कैलाश प्रकाश :

श्री सुरेन्द्र विक्रम :

क्या वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वित्तीय वर्षों के दौरान उत्तर प्रदेश सरकार ने जीवन बीमा निगम

से परियोजना वार कितनी-कितनी धनराशि मांगी ;

(ख) उसमें से प्रत्येक परियोजना के लिए कितनी-कितनी धनराशि मंजूर की गई ; और

(ग) धनराशि का भुगतान किन तारीखों को किया गया और शेष ऋण की राशि का भुगतान न करने के क्या कारण हैं ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) से (ग). मांगी गई सूचना सभा पटल पर रखे गए अनुबन्ध में दी गई है। [ग्रन्थालय में रखा गया/देखिए संख्या एल टी 963/77]

Refund of Excess amount collected by S.T.C./C.P.C.

6388. SHRI P. M. SAYEED : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether State Trading Corporation/Chemicals and Pharmaceuticals Corporation has decided to refund excess amount